

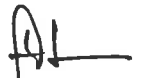
Hon'ble Court's Letter No. 260/ R&S dated 16.08.2022

Name of Judgeship:- JAMTARA

SCHEDULE
Format for statistical data
(See Rule 3)

Month : SEPTEMBER /2022

| Sl.No | Name of Court | No. of Cases pending (on the Ist Day of Month | No. of Cases Instituted during the month as per Column 3 | Total Cases pending in the Court on the last day of the month as per Column 3 | No. of Cases disposed during the month as per Column 3 | Average no of days taken to decide the case |
|-------|---|--|--|---|--|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1 | Commercial Court | 0 | 0 | 0 | 0 | N.A |
| 2 | Commercial Division and Commercial Appellate Division | 0 | 0 | 0 | 0 | N.A |


1.08.22


Principal District & Sessions Judge
Jamtara.